

celebrity

No. DJA/Trg./Ex-03/OC-DHJS(Promotion)/Batch-XVIII/1972/2026 / 2024 07th April, 2026

To

1. The Ld. Principal District & Sessions Judge, North-West, Rohini
2. The Ld. Principal District & Sessions Judge, North, Rohini
3. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sub.: Court Attachment of Trainee-Officer of DHJS in District Courts from 13.04.2026 to 30.04.2026 or till he gets his regular posting, whichever is earlier.

Respected Sir/ Madam,

This is to inform that Mr. Puneet Nagpal, newly appointed/promoted Officers of DHJS Under Limited Competitive (Departmental) Examination Quota is presently undergoing four weeks Orientation Course at Delhi Judicial Academy. His training is going to conclude on 31.04.2026.

It is further to inform that the Delhi Judicial Academy has been authorized by the Hon'ble High Court of Delhi to put the newly appointed/ recruited/ promoted Officers of DJJ/ DHJS on Court attachment in the District Courts after completion of their training till their regular posting is made by the Hon'ble High Court.

Therefore, it is requested that Mr. Puneet Nagpal, newly promoted Officer of DHJS may kindly be attached with Courts as per schedule enclosed as Annexure 'A' from 13.04.2026 to 30.04.2026 or till he gets his regular posting, whichever is earlier.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officer about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee Officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

Encls.: As above

No. DJA/Trg./Ex-03/OC-DHJS(Promotion)/Batch-XVIII/1972/2026

07th April, 2026

Copy for information to:

- The Ld. Registrar General, High Court of Delhi, New Delhi.
- Mr. Puneet Nagpal, Trainee DHJS Officer (on promotion)

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI

No. JOTP/RACC/Gaz./2026/ 4722-D/4730-D Dated: 8-4-26

Copy alongwith its enclosures forwarded for information and necessary action to:-

1. Dr. Vishal Gogne, Special Judge (PC Act) (CBI) (MPs/MLAs Cases), Rouse Avenue Court Complex, New Delhi.
2. Sh. Sushant Changotra, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
3. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
4. The Web-site Committee, The Hazari Courts, Delhi
5. The P.S to Ld. Principal & District Sessions Judge-cum-Spl. Judge (PC Act), (CBI), RACC, New Delhi.

(DIG VINAY SINGH)
Officer In-charge (Judl.)
for Ld. Principal District & Sessions Judge
cum- Special Judge (PC Act) (CBI)
Rouse Avenue Courts Complex,
New Delhi.

**Court Attachment of one Newly Appointed/ Promoted Officer to DHJS
from 13.04.2026 to 30.04.2026 or till he gets his regular posting, whichever is earlier**

Name of Trainee Officer	Name of Mentor Judicial Officer		District & Court Complex		Date of Attachment
Mr. Puneet Nagpal	Ms. Rajani Ranga	ASJ (POCSO)	North-West	Rohini	13.04.2026 to 15.04.2026
	Mr. Kapil Kumar	ASJ (Special Fast Track Court)	North-West	Rohini	16.04.2026, 17.04.2026, 20.04.2026 & 21.04.2026
	Dr. Vishal Gogne	Special Judge (PC Act) (CBI) (MPs/MLAs Cases)		Rouse Avenue	18.04.2026
	Mr. Rakesh Kumar-V	District Judge	North-West	Rohini	22.04.2026 to 24.04.2026
	Mr. Sushant Changotra	Special Judge (PC Act) (CBI)		Rouse Avenue	25.04.2026
	Mr. Sidharth Mathur	District Judge	North	Rohini	27.04.2026 to 30.04.2026